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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1518/99
MA 1873/99

New Delhi this the 16th day of February, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Mrs. Veena Bisht
W/O late Sh. Ravinder Singh
Residence of Quarter No. 121/9,
Railway Colony, Kishan Ganj,
Delhi.

.. Applicant

(By Advocate Sh. Rajeev Sharma, learned
counsel through proxy counsel Sh.
U. Srivastava)

Versus

1. Union of India through
the Genl. Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway, Delhi Division,
New Delhi.
3. The Chief Medical Director,
Northern Railway,
Central Hospital, New Delhi.
4. Chief Medical Superintendent
Shyama Prasad Mukherjee Marg,
Uttar Railway Hospital,
Delhi.

.. Respondents

(By Advocate Shri R.L. Dhawan)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri U. Srivastava, learned proxy counsel on instructions
from the learned counsel for the applicant seeks permission to
withdraw the OA.

In the above circumstances, OA 1518/99 is dismissed as
withdrawn. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

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